

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 122
(IB)-116(PB)/2019

IN THE MATTER OF:

M/s. Trustline Real Estate Pvt. Ltd. Applicant/petitioner
Vs.
M/s. Baya Weaver Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s) : Mr. P. Nagesh & Mr. Dhruv Gupta, Adv.
For the Respondent : Mr. Adarsh Chamoli & Mr. Sanchit Uppal, Advs.

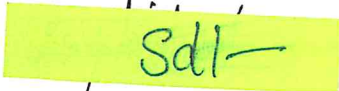
ORDER

Due to paucity of time matter could not be taken up.

List on 28.03.2019.


Sdl-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sdl-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.02.2019
Ritu Sharma